that in some schools the expenditure is Rs. DR. K. L. SHRIMALI: The Government has 150 and in some others it is Rs. 250. That is instituted a scheme of scholarship. the variation.

depends on the quality of its teachers and that are meant for the richer class, the Government good teachers can be had only when they are continues to give them grant but makes up for paid good salaries. Now, is that supposed to be that by sending up deserving students to the a crime committed by the public schools in the public schools from very poor families? eyes of the Government?

MR. CHAIRMAN: Expression of opinion.

SHRI H. N. KUNZRU: What I mean to say is: why should not the Government give them greater grant than what they give tn the other schools because of the higher salary paid to the more competent teachers employed in these schools?

DR. K. L. SHRIMALI: I have already explained the reason that since these schools charge high fiees, naturally they are confined to the irich class of people and the Government cannot make any discrimination while making grants between one school and another, and no special grants can be given to these schools wnich are meant for special class of people.

SHRI H. N. KUNZRU: Am I to understand that if the fees were reduced, the Government would give them more grants?

MR. CHAIRMAN: It is a hypothetical question.

SHRI N. R. MALKANI: Is it he policy of the Government to run a few good public schools which are specially meant or mainly meant for richer class of people or to upgrade the ordinary secondary schools which are of very low grade?

DR. K. L. SHRIMALI: The Government do not propose to start any public schools. The policy of the Government is to raise the standard of the common schools in the

SHRIMATI SHARD A BHARGAVA: Is there any freeship to the students of the public schools?

DR. SHRIMATI SEETA PARMANAND: Is the SHRI H. N. KUNZRU: Surely, my hon. Government aware of the existence of a system in friend knows that the quality of a school other countries whereby, where public schools

> DR. K. L. SHRIMALI: I have already replied to that question. The Government has instituted a scheme of free scholarship which is given to deserving students who are admitted into these

SHRI AKBAR ALI KHAN: Is it not the policy in all public schools at present to give free admission to deserving poor students?

DR. K. L. SHRIMALI: No, Sir.

schools. That way some help is given.

SHRI R. U. AGNIBHOJ: Are all these students in these schools more deserving when compared to other schools in the country?

DR. K. L. SHRIMALI: It is a very difficult question to answer.

MR. CHAIRMAN: Dr. Kunzru says it is better type of education; Mr. Deokinandan Narayan says it is encouragement to luxury and you have to decide the problem. The Ouestion Hour is over.

WRITTEN ANSWERS TO QUESTIONS

CENTRAL EMERGENCY RELIEF TRAINING INSTITUTE

 260. SHRI J. H. JOSHI: Will the Minister of HOME AFFAIRS be pleased to state what will be the recurring annual expenditure of the Government of India on the Central Emergency Relief Training Institute at Nagpur?

THE MINISTER OP STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): Rs. 1,19,000 as estimated at present.

USE OF FLAGS WITH I.S.I, MARK ON GOVERNMENT BUILDINGS

•261. SHRI J. H. JOSHI: Will the Minister of HOME AFFAIRS be pleased to state the steps Government have taken to ensure that flags hoisted on Government buildings are those bearing Indian Standards Institution mark?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR) : All State Governments/ Union Territories and the authorities concerned with the hoisting of the National Flag at the Centre have been informed that the Indian Standards Institution have granted a licence to Messrs. Khadi and Gramodyog Bhandar, Bombay, to use the Standard Mark in respect of National Flag (Cotton Khadi) manufactured by the firm. They should, therefore, obtain their future supplies of the National Flag from Messrs. Khadi and Gramodyog Bhandar, Bombay and see that the flag bears the Standard Hark of the Indian Standards Institution.

2. Indian Standards Institution have also issued a Press Note to the effect that the Indian National Flags bearing the Indian Standards Institution Mark are now available for use.

DECISION OF COVERNMENT REGARDING REMOVAL OF STATUES OF FOREIGNERS

- •267. SHRI H. V. TRIPATHI: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether Government have taken any policy decision regarding the removal of statues of the foreigners in the country; and -
- (b) the number of such statues so far removed from their site in the Union Territories?

THE MINISTER OF STATE M THE MINISTRY OF HOME AFFAIRS (SHRI

B. N. DATAR): (a) and (b). Action has been taken on the lines indicated in the statement made by the Prime Minister in the Lok Sabha on 13th May 1957, a copy of which is laid on the Table of the House. Two statues have been '•"moved in Delhi. The one statues in Himachal Pradesh is fixed on a pillar of a bridge and is of inoffensive type. There are no statues in other Union Territories.

Prime Minister's Statement in Lok Sabha on 13th May 1957 re. Removal of Statues of Foreigners

SHRI JAWAHARLAL NEHRU: I was venturing, Sir, to place before the policy House what the general of Government is in regard to this question of statues put up during the period of the British rule in various parts of India. There are various kinds of statues—some be considered historical, some may be considered artistic and some may be considered. well, rather offensive in themselves, and of various types. Our general attitude has been first of all to remove such as might be considered offensive, and that too, gradually without making too much fuss and without doing anything to raise ill-will between countries. We have removed some of those statues and we propose to continue doing that. There are those which have been historically significant without causing offences; we shall also remove them and put them in historic museums. There are those that are not know what we will do with them; if somebody else wants them, we will make a present of them. In particular, regarding such statues as may be considered in a sense offensive to aur national sentiment, we have taken them up and we do propose to take them up; but, we wish to do all this in a manner so as not to create inter-lational ill-will and raise up old ques-ions which are dead and gone.

SHRI S. A. DANGE (Bombay City Central): On a point of clarification Will the Government take a census of